

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3467  
ANSWERED ON:14.08.2000  
INTERNATIONAL CARRIERS  
SRINIVASULU KALAVA

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether International carriers have to take permission from the Director-General of Civil Aviation for giving any discounts to the passengers; and

(b) if so, the reasons for having such a control in a liberalized economy?

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) and (b): International airlines are permitted to file special discounted fares with the Director General of Civil Aviation (DGCA), which will be deemed to be approved if not rejected within 48 hours by the DGCA. The existing procedure is therefore sufficiently liberal.